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regarding the National Conference of the Socialist Party held in July, 1977: hra

(b) if so, what are the details in this regard? 1

सूचना भ्रौर प्रसारण मन्त्री (श्री लाल कृष्ण ग्राडवाणी): (क) जी, नहीं।

(ख) प्रश्न नही उठता ।

+ITHE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI LAL K. ADVANI). (a) No. Sir.

(b) Does not arise.]

## Screening and Suspension of Officials

1341. SHRI SITARAM KESRI: SHRI DHARAMCHAND JAIN. SHRI BHISHMA NARAIN SINGH:

HOME the Minister of Will AFFAIRS be pleased to state:

- (a) whether it is a fact that the Central Government hove issued instructions to the State Governments for the screening of all officials and placing under suspension such officials whose bona-fides are in doubt;
- (b) if so, what is the number of such officials placed under suspension during the last six months, wise; and
- (c) what criterion was adopted in placing these officials under suspension?

THE MINISTER OF STATE THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) No, Sir.

(b) and (c) Does not arise.

## Incidence of Poverty in Orissa

1342. SHRI BRAHMANANDA PANDA: Will the PRIME MINISTER be pleased to refer to the reply to Starred Question 108 given Raiya Sabha on the 17th November, 1977 and state:

- (a) whether the Planning Commission has also undertaken any survey regarding the incidence of poverty in Orissa: and -
- (b) if so, what is the number of persons living below poverty line in that State as revealed by the survey undertaken by the Planning Commission?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) No. Sir.

(b) Does not arise.

Appointment of a Commission to Resolve disputes arising out of land reform measures

1343. SHRI F. M. KHAN: Will the Minister of HOME AFFAIRS pleased to state:

- (a) whether the Bhartiya Depressed Classes League has demanded the appointment of a Commission to resolve disputes arising out of land reform measures; and
- (b) if so, what action Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) No such demand has come to the notice of the Government.

(b) Does not arise.

## Allotment and delivery of Bajaj-150 Scooters

1344. DR. LOKESH CHANDRA: Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that there is a time lag of one year between the allotment of Bajaj-150 scooters under the Central Government quota and its delivery by the distributors:
- (b) if so, what are the reasons therefor;

<sup>†[ ]</sup> English translation.